

(a) whether the 20 point economic programme is being reviewed from time to time;

(b) if so, when was the last review made;

(c) the performance of different states in the implementation of 20 point programme during the last three years; and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO) (a): Yes, Sir, on Monthly and Half Yearly Basis.

(b): The latest Monthly Review has been made for the month of February, 1993. The latest Half Yearly Review has been made for the half year ending September, 1992.

(c) and (d): The requisite information is placed in the Library See No. LT 4066/93

Norms for Identification of Beneficiaries Under IRDP

7829. KUMARI PUSHPA DEVI SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Integrated Rural Development Programme (IRDP) is still in force;

(b) if so, the norms fixed for the identification of beneficiaries for IRDP;

(c) how far those norms have been observed in the state of Madhya Pradesh; and

(d) if so, the number of people benefited in that state during the last three years under IRDP with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI H. PATEL) (a): Yes, sir.

(b): Under Integrated Rural Development Program (IRDP), beneficiaries are identified on the basis of annual family income. The target group under IRDP consists of small and marginal farms, agricultural labourers and rural artisans etc. Whose annual family income is below the cut off line of Rs. 8500/-. Even among them, families with an annual income below Rs. 6000/- are assisted first. In order to ensure that families belonging to the Scheduled Castes and Scheduled Tribes are properly attended to under the program, it has been provided that at least 50% of the assisted families should be drawn from these groups. Further, in order to ensure proper share of development plans to women, it has been laid down that at least 40% of those assisted should be women. 3% of the benefits are earmarked for physically handicapped. Freed bonded labourers are given on over-riding priority.

(c): Percentage of coverage of Scheduled Castes and Scheduled Tribes has been fulfilled whereas target for coverage of women and physically handicapped was not achieved in 1991-92 and 1992-93.

(d): The number of people benefited in Madhya Pradesh during the last three years under Integrated Rural Development Program (IRDP) is given below:-

| <i>Year</i> | <i>Target (lakh families)</i> | <i>Achievement (lakh families)</i> | <i>achievement</i> |
|-------------|-----------------------------------|--|--------------------|
| 1990-91 | 2.32 | 3.45 | 149 |
| 1991-92 | 2.20 | 2.95 | 134 |
| 1992-93 | 1.83 | 1.58 (provisional) | 86 |